

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 859 of 2020

Munna Kapri Petitioner
Versus
1. The State of Jharkhand
2. Priyanka Kumari Opp. Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. S. P. Roy, Advocate
For the Opp. Party : Mr. Rajesh Kr. Mahtha, A.P.P.

04/24.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is extended for further period of three weeks.

The interim order granted earlier vide order dated 18.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J.)

Umesh/-